

the 29th October 1996 under section 296 of the Income-tax Act, 1961.

[Placed in the Library. See No. LT-641/96]

(3) A copy of the Notification No. G.S.R. 512(E) (Hindi and English versions) published in Gazette of India dated the 5th November, 1996 together with an explanatory memorandum regarding exemption to cotton yarn and cellulosic spun yarn subjected to beaming, warping, wrapping, winding or reeling or any one or more of these processes, with or without the aid of power, if produced out of cotton yarn or cellulosic spun yarn on which the duty of excise has already been paid during the period from the 1st to the 22nd March, 1994, under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944.

[Placed in the Library. See No. LT-642/96]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Export-Import Bank of India, Bombay, 1995-96, alongwith Audited Accounts, under sub-section (5) of section 19 and sub-section (5) of section 24 of the Export-Import Bank of India Act, 1981.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export-Import Bank of India, Bombay, for the year 1995-96.

[Placed in the Library. See No. LT-643/96]

15.35 hrs.

BUSINESS ADVISORY COMMITTEE

Sixth Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : On behalf of Shri Srikanta Jena, I beg to present the Sixth Report of the Business Advisory Committee.

15.35¼ hrs.

BUSINESS OF THE HOUSE •

[English]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : On behalf of Shri Srikanta Jena, I would like to make a statement

on Government business in Lok Sabha during the week commencing Tuesday, the 26th November, 1996.

Sir, with your permission, I rise to announce that the Government business during the week commencing Tuesday, the 26th November, 1996 will consist of :

- (1) Consideration of any item of Government business carried over from today's Order Paper.
- (2) Consideration and passing of :
 - (a) The Delhi Development (Amendment) Bill, 1996.
 - (b) The Maulana Azad National Urdu University Bill, 1995 as passed by Rajya Sabha.
 - (c) The Mahatma Gandhi Antarrashtriya Hindi Vishavidyalaya Bill, 1995 as passed by Rajya Sabha.

[Translation]

SHRI BACHI SINGH RAWAT 'BACHDA' (Almora) : Mr. Speaker, Sir, the following items may be included in the next week's agenda-

1. Prohibition in the hilly and backward areas.
2. Compulsory computer education in the middle schools.

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Speaker, Sir, the following items may be included in the next week's agenda -

1. Need to construct airport at the approved place in Ajmer immediately and boost the tourism by connecting it with the air map of the country.
2. Need to set up high power T.V. Transmission Centre, sanctioned earlier at Taragarh hill of Ajmer to give benefit to millions of T.V. viewers of central and border areas of Rajasthan.

[English]

SHRI BASU DEB ACHARIA (Bankura) : I would like to make a submission on the next week's business and request to include the following items :

1. There has been fire in Jharia and Raniganj coal mines and subsidence to towns. New areas are also going to be affected. Immediate remedial measures for stabilisation and other safety precaution should be taken.
2. Movement of trains has been closed in Bankura Damodar River Railway section since March, 1996 and no alternative traffic facility in the area has been arranged. More than one lakh people of the area are affected